

#### **UIDSSMT in Maharashtra**

2072. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has received any proposals from the State Government of Maharashtra for early sanction of 113 development plan reports of 86 cities under Urban Infrastructure Development Scheme for Small and Medium Towns Scheme (UIDSSMT);

(b) if so, Government's response thereto;

(c) the details of steps taken or proposed to be taken for the early sanction to the said proposals; and

(d) the reasons behind the delay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT), State Level Sanctioning Committee (SLSC) of State of Maharashtra has recommended 113 Projects in 86 town for release of funds.

(b) and (c) Of these, 94 projects of 86 towns were considered for release of funds committing Additional Central Assistance of Rs. 2166.39 crore and an amount of Rs. 1367.57 crore has been released to the State so far.

(d) Since the State of Maharashtra has already exhausted its seven year Mission allocation under UIDSSMT, the remaining 19 projects of 16 towns cannot be considered for release.

#### **Brihan Mumbai storm water drainage project**

2073. SHRI ISHWARLAL SHANKARLAL JAIN:

SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Brihan Mumbai Storm Water Drainage Project is implemented for the prevention of flooding in Mumbai;

(b) if so, the details of the works done under this project;

- (c) the details of the funds approved and released up till now; and
- (d) how much time it will take for release of remaining funds under this project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The Brihan Mumbai storm water drainage project has been sanctioned by the Government of India with the purpose of addressing the issue of flooding in Mumbai city.

(b) The project comprises 2 phases. Phase I includes 20 works and Phase II includes 38 works. The works include construction of pumping stations, widening and draining of existing nallas, construction of box drains, etc. Out of 20 works in Phase I, 11 have been completed, 6 are in progress and 3 are yet to start. Out of 38 works in Phase II, 27 are in progress and 11 are yet to start.

(c) Out of a total amount of Rs. 1200.53 crore sanctioned, an amount of Rs. 1000 crore has been released during the period 2007-08 to 2009-10.

(d) The balance will be released on receipt of demand from the Municipal Corporation of Greater Mumbai/Government of Maharashtra and subject to fulfillment of conditions such as submission of QPRs (Quarterly Progress Report) and Utilisation Certificates.

#### **Relaxation by DDA**

2074. SHRI MOHAMMED ADEEB: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Questions 1155 given in Rajya Sabha on 26 February, 2009 and state:

- (a) whether relaxations in the scheme of 2006 have been made;
- (b) if so, the details thereof and if not, the reasons therefore; and
- (c) by when the same will be done?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) Delhi Development Authority vide letter dated 24 October, 2007 has sought certain clarifications in the matter of execution of conveyance deed in favor of purchaser/GPA holder and a